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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/201/2016  
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others  
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	HEMA SREEMIVASAN MOHAMED JAVEDSHERIF BY S ESHWAR	COUNSEL FOR RESPONDENTS	
2	POHAW RAJASEKARAN for S.R. RAJANATHAN	Counsel for Petitioners 1-5	

**ORDER**

Counsel representing both parties present. Counsel for petitioner filed sur rejoinder by serving a copy to the other side. Time extended to counsel for respondents to file sur rejoinder. Put up on **14.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)